

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 11<sup>th</sup> October, 2017.*

No. HCM/Misc.1/2017/ : It is hereby notified that Hon'ble the Acting Chief Justice has been pleased to constitute a Single Bench of Hon'ble Mr. Justice Kh. Nobin Singh on 14<sup>th</sup> October, 2017 at 10.30 a.m. to hear the Criminal Appeals/Jail Appeals pending before this Court.

It is further notified that urgent matters filed as on 13.10.2017 will also be listed on 14.10.2017 before the Court of Hon'ble Mr. Justice Kh. Nobin Singh and therefore there will be no court sitting during autumn break.

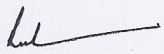
By Order etc.

**Sd/-**  
**( R.K. MEMCHA DEVI )**  
REGISTRAR  
HIGH COURT OF MANIPUR

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Memo. No. HCM/Misc.1/2017/71325-38 Imphal, the 11<sup>th</sup> October, 2017.  
Copy to :

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar (Admn.), High Court of Manipur.
4. The President, High Court Bar Association, Manipur.  
- *for kind information*
5. The President, AMBA, Manipur.  
- *for kind information*
6. The President, High Court of Manipur Bar Association.  
- *for kind information*
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
10. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. All the Superintendents, High Court of Manipur.
15. Guard File/Order Book/Concerned file.
16. Notice Board.

  
REGISTRAR  
HIGH COURT OF MANIPUR

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